

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:4567  
ANSWERED ON:20.12.2012  
ARREARS TO EMPLOYEES OF CPSES  
Kumar Shri P.

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Government has decided to pay wage arrears of employees of eight Central Public Sector Enterprises (CPSEs) who have not been paid their salaries since April, 2012;
- (b) if so, the details thereof; and
- (c) the current status in this regard?

**Answer**

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) & (b): A proposal for providing non-plan loan to eight such Central Public Sector Enterprises (CPSEs), which are not able to pay salary and wages to their employees for payment of salary/wages for the period from 01.04.2012 to 30.09.2012 is under consideration.

The aforesaid eight CPSEs include Hindustan Cables Ltd., HMT (Watches) Ltd., HMT (CW) Ltd., Nagaland Pulp & Paper Co. Ltd., Triveni Structural Ltd., Tungbhadra Steel Products Ltd., Nepa Ltd. and HMT bearings Ltd.

(c): The proposal is in the process of inter-ministerial consideration.